

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. IA 2389/2022 In C.P. (IB)/145(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2024**

NAME OF THE PARTIES: - Bhavarlal Mangilal Jain
V/s
State Bank of India
IN THE MATTER OF
State Bank of India
V/s
Bhavarlal Mangilal Jain

Section: 60(5) U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.2389/2022: - Adv. Atishay Jain i/b. Adv. Kunal Kanungo appeared for the Petitioner/Applicant through VC. Adv. Prachi Wazalwar a/w Adv. Yahya Batatawala appeared for the Respondent/Personal Guarantor. Adv. Suraj Chaudhary appeared for the RP through VC. The report is stated to have been filed with the registry. The counsel for the Personal Guarantor states at bar that he has no objections against the report. List this matter on **27.03.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)